

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir

(b) to (d) Does not arise.

Import of sub-standard and harmful Goods

†173. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether bare, sub-standard and cheap products including toys are being imported on large scale from foreign countries and particularly from China;

(b) if so, the details thereof and the reasons therefor;

(c) whether any action has been taken by Government during the last three years against those firms which import such products including harmful toys;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (e) Some import of sub-standard cheap products including toys, milk, chocolates have been witnessed in the past by the Customs' Authorities and action initiated under the provisions of the Customs Act, 1962. The details of such imports for last three years are as follows:

Year	Description of Goods	Value (in lakhs)
2008-09	Toys and Chocolates	240.54
2009-10	Toys	472.665
2010-11	Toys	120.965

Increase in import of gold

174. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that import of gold during the last two years have increased;

(b) if so, the details in this regard;

(c) whether Government propose to control the import of yellow metal during the next fiscal years; and

(d) if so, the reasons and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

†Original notice of the question was received in Hindi.

(b) Details of import of gold during the last two years is as under:

Financial Year	Import of gold (in Kg.)	Value (in crore)
2009-10	850985	135877.91
2010-11	969731	184728.74

Source: DGCI and S.

(c) and (d) Import of gold, except for monetary purpose, is free. However, it is subject to Reserve Bank of India regulations. There is no proposal to change this policy.

Financial Assistance by Indian Spices Board

†175. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has any scheme under Indian Spices Board to provide financial assistance to States for the promotion of spice production;

(b) if so, the details thereof;

(c) the details of financial assistance provided to all the States during the last two years; and

(d) the State-wise details of spice production in the country and its export and import during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) There is no scheme under Spices Board to provide financial assistance to States for the promotion of spice production.

(b) and (c) Does not arise.

(d) State-wise production of spices in the country and its export and import during the last two years and the current year is given in Statement.

Statement

State-wise spice production

State	Production in tones	
	2008-09	2009-10
1	2	3
Andhra Pradesh	1235357	1265292
Assam	53516	55718
Gujarat	750101	723783
Karnataka	643915	449991

†Original notice of the question was received in Hindi.